

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3746

ANSWERED ON:23.08.2004

CONSUMER AWARENESS AMONG CHILDREN

Mandlik Shri Sadashivrao Dadoba;Mane Smt. Nivedita;Yadav Shri Anirudh Prasad (Sadhu)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has introduced any scheme in order to give impetus to the consumer movement at child level for consumer welfare and protection activities;
- (b) if so, the salient features of the scheme;
- (c) whether the Government also provide financial support for consumer awareness activities under the said scheme; and
- (d) if so, the details of the assistance given during each of the last three years, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI TASLIMUDDIN)

(a) to (c): Yes, Sir. During the year 2003-2004, the Government has introduced a scheme on consumer clubs to involve students to boost the consumer awareness campaign in the country. The objectives of the Scheme are to educate children about the rights of the consumer as provided in the Consumer Protection Act, 1986, to mobilize youngsters by instilling in them the spirit of protection of consumer rights and to strengthen the consumer movement in the country. According to the Scheme, a Consumer Club shall be set up in a middle/high/higher secondary school/college which is affiliated to a Government recognized Board and shall consist of a minimum 50 members. Each Consumer Club shall be in the charge of an active teacher in the concerned school. A group of not less than 20 and not more than 50 consumer clubs in one or more geographically contiguous district will be serviced by a coordinating agency. A well-established educational institution, a non-governmental voluntary organization or a professional body shall be designated as the Coordinating Agency. The grant is provided @ Rs.10,000/- per school.

(d) : The Consumer Clubs Scheme was introduced in the year 2003-04. The details of the sanctions issued since 2003-04 (State-wise) are as under:

2003-04 Rs. in Lakhs

Delhi	-	5.00
Andhra Pradesh	-	72.70
Tripura	-	02.70

2004-05

J&K	-	15.30
West Bengal	-	40.00
Maharashtra	-	50.00
Orissa	-	05.00